

of the Industries (Development & Regulation) Act, no fresh letter of intent has been issued during 1986 and January, 1987 for establishing an industrial unit specifically in Pithoragarh district of Uttar Pradesh.

Transport subsidy to Industrial Units

2133. SHRI HARISH RAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) the States in the country where transport subsidy is being given to industrial units ;

(b) whether percentage of transport subsidy is different in various States ; and

(c) If so, the justification for this difference ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) The Transport Subsidy Scheme is applicable in the States of Jammu & Kashmir, Himachal Pradesh, Sikkim, North Eastern Region, Union Territories of Andaman & Nicobar Islands, Lakshadweep, Darjeeling district of West Bengal and hilly areas of Uttar Pradesh, comprising Dehradun, Nainital, Almora, Pauri Garhwal, Tehri Garhwal, Pithoragarh, Uttar Kashi and Chamoli.

(b) and (c) Owing to the disabilities suffered by the entrepreneurs due to long transport leads prevailing in the North Eastern Region, Sikkim, Lakshadweep, Andaman & Nicobar Islands and Jammu & Kashmir the transport subsidy is admissible @ of 90% compared to 75% in other areas as these are nearer to the main regions of the country.

Review of working of Western Coalfields Limited

2134. SHRI TEJA SINGH DARDI : Will the Minister of ENERGY be pleased to state :

(a) whether the working including financial performance of the Western Coalfields Ltd. was reviewed recently ;

(b) if so, the details of the review ;

(c) whether 40 projects scheduled to be completed by March, 1985 by this Undertaking have not been completed so far ; and

(d) if so, the details in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b) A report of the Comptroller and Auditor General of India, Union Government (Commercial) 1985, Part VI, on Western Coalfields Limited received in the Department of Coal, which was laid on the Table of both Houses of Parliament, in December, 1986, has amongst other things, commented upon the working and financial performance of the Coal Company.

(c) and (d) Of the 40 projects scheduled to be completed by March, 1985 in the undivided Western Coalfields Limited, 25 have been completed so far and work on 3 projects was suspended due to geomining difficulties. Of the remaining 12 projects, six projects are progressing as per schedule and implementation of six projects is delayed due to various reasons.

Permission for setting up industries in Punjab

2135. SHRI TEJA SINGH DARDI :
SHRI BALWANT SINGH
RAMOOWALIA :

Will the Minister of INDUSTRY be pleased to state :

(a) whether many companies have requested Government to grant permission to set up industries in Punjab ;

(b) if so, the number of such projects which are under consideration of Government ;

(c) whether Government propose to give their approval soon to set up